

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
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1	K. RAMASAMY	Counsel for Petitioner	[Signature]
	G. V. MOHAN KUMAR		
2	M. K. ANNAN	Joint Director, Ministry of Corporate Affairs (R.D.'s cell)	[Signature] 28-11-17

ORDER

Counsel for petitioner present. Joint Director representing the RD present. Heard both the counsels in relation to the affidavit filed by the RD. Order is reserved.

-sel-

S Vijayaraghavan
Member (Technical)

-sel-

K Anantha Padmanabha Swamy
Member (Judicial)